

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3968
ANSWERED ON:13.08.2015
Use of Language in Statutes
Mani Shri Jose K.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to replace, terms derived from Latin, Persian, Urdu etc. in the statutes in the country and draft these statutes in a manner which is easier to understand;
- (b) if so, the details thereof; and
- (c) if not, the other steps taken/being taken by the Government in this regard?

Answer

A N S W E R

MINISTER OF LAW AND JUSTICE
(SHRI D.V.SADANANDA GOWDA)

- (a): No, Madam.
- (b) : Does not arise.
- (c): The plain language drafting is a continuous process which is followed in drafting of the statutes and their amendments. It is the constant effort of the Government to simplify the laws and bring legislations in a simple language which is easier to understand.